

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1082 TO BE ANSWERED ON: 03.12.2021

Supply of Fertilizers

1082: SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether supply of fertilizers is adequate to meet the current requirements of the farmers in country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether steps have been taken to identify the individuals/ institutions/ companies involved in the hoarding and black marketing of the fertilizers;
- (d) if so, the action taken or proposed to be taken against them to curb such activities in the country and if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF HEALTH & FAMILY WELFARE AND CHEMICALS & FERTILIZERS

(SHRI MANSUKH MANDAVIYA)

(a) & (b): Yes madam, the fertilizer availability in the country is adequate to meet the requirements of the farmers in the country as per the following:

ALL INDIA REQUIREMENT, AVAILABILITY, SALES AND CLOSING STOCK DURING RABI 2021-22 (UPTO 29.11.2021)						
<Figures in LMT>						
S.NO	PRODUCT GROUP	SEASONAL REQUIREMENT	PRO RATA REQUIREMENT UPTO 29.11.2021	AVAILABILITY UPTO 29.11.2021	DBT SALES UPTO 29.11.2021	CLOSING STOCK
1	UREA	179.00	75.65	92.21	50.47	41.74
2	DAP	58.71	34.65	36.60	28.30	8.30
3	MOP	16.86	6.73	8.64	4.80	3.84
4	NPKS	60.86	24.72	47.82	27.18	20.64

Source: iFMS Dashboard

(c) to (e): Government of India has declared fertilizer as an essential commodity under the Essential Commodities Act, 1955 and notified Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State Governments have been adequately empowered to ensure selling of fertilizers at MRP besides stopping black marketing/smuggling of fertilizers. State Governments are empowered to conduct search, make seizures and take punitive action against any person violating provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985. In addition to above, necessary directions are also issued time to time to State Governments to curb the hoarding/black-marketing of fertilizers.
